

OBITUARY REFERENCE ADDRESSED BY HON'BLE MR. JUSTICE AJAI LAMBA, CHIEF JUSTICE OF GAUHATI HIGH COURT, GUWAHATI, ON 03.01.2020 AT 3.30 PM, ON ACCOUNT OF SAD DEMISE OF BHUBANESWAR KALITA, SENIOR ADVOCATE AND MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION

**THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

BEFORE

HON'BLE MR. JUSTICE AJAI LAMBA, THE CHIEF JUSTICE

HON'BLE MR. JUSTICE N. KOTISWAR SINGH

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE MANOJIT BHUYAN

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

HON'BLE MR. JUSTICE AJIT BORTHAKUR

HON'BLE MR. JUSTICE HITESH KUMAR SARMA

HON'BLE MR. JUSTICE MIR ALFAZ ALI

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

AND

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

Reference by:

1. Mr. S.N.Sarma, President, Gauhati High Court Bar Association
2. Mr. Putul Chandra Deka, President, Gauhati High Court Advocates Association

3. Mr. H.R.A Choudhury, Chairman of Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim
4. Mr. Nilay Dutta, Advocate General, Arunachal Pradesh
5. Mr. Dilip Mazumdar, Additional Advocate General, Assam
6. Mr. S.C. Keyal, Assistant Solicitor General of India

Reply by: Hon'ble the Chief Justice

1. My esteemed colleagues on the Bench.
2. Mr. S.N. Sarma, President, Gauhati High Court Bar Association
3. Mr. Putul Chandra Deka, President, Gauhati High Court Advocates Association
4. Mr. H.R.A Choudhury, Chairman of Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim
5. Mr. Nilay Dutta, Advocate General, Arunachal Pradesh
6. Mr. Dilip Mazumdar, Additional Advocate General, Assam
7. Mr. S.C. Keyal, Assistant Solicitor General of India
8. Learned members of the Bar, Members of Judicial Service and Registry

Today, we have assembled to mourn the untimely and sudden death of Shri Bhubaneswar Kalita, Senior Advocate, who left us for heavenly abode on 26th December, 2019 leaving behind his wife and three daughters.

Shri Bhubaneswar Kalita born on 6th October, 1945 in the district of Nalbari, Assam. After completing his graduation from Pragjyotish College, he obtained Bachelor's degree of law in the year 1970 and enrolled himself to join the Bar in 1971. He served in Public Work Department (PWD) while he was pursuing LL.B and left the service to join the Bar. During his practice, he also served as a part time lecturer in BRM Law College and J B Law College for some years. And by dint of his hardwork, dedication and experience in the field of law, he was designated as Senior Advocate in 2004.

As I joined this High Court recently I did not have the opportunity to meet Shri Kalita, but I am told that late Shri Kalita was loved and respected by all for his

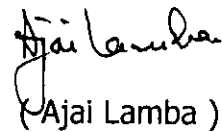
amiable disposition. His death is a great loss not only to his family but also to the legal fraternity.

I and my colleagues on the Bench, fully associate with the sentiments and feelings expressed by the members of the Bar. I, on my behalf and on behalf of my esteemed colleagues on the Bench and members of the Registry convey our heartfelt condolences to the members of the bereaved family and pray the Almighty to grant eternal peace to the departed soul and give strength and courage to the members of his family to bear the irreparable loss.

As a mark of respect to the departed soul, I request the learned members of the Bar and the Bench to observe a minute's silence.

The Court work on the judicial side will remain suspended for the rest of the day as a mark of respect to the departed soul.

The Registry is directed to communicate the proceedings and convey our heartfelt condolence to the members of the bereaved family.



(Ajai Lamba)
Chief Justice

Gauhati High Court, Guwahati



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[FRIDAY, THE 3RD DAY OF JANUARY, 2020]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE N.KOTISWAR SINGH

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE MANOJIT BHUYAN

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA

HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

HON'BLE MR. JUSTICE AJIT BORTHAKUR

HON'BLE MR. JUSTICE HITESH KUMAR SARMA

HON'BLE MR. JUSTICE MIR ALFAZ ALI

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

AND

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[SITTING IN THE COURT NO. 1]

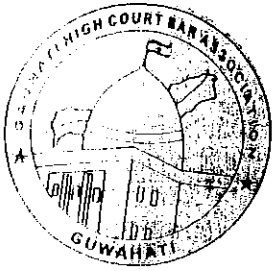
REFERENCE WILL BE MADE ON THE PASSING AWAY OF **MR. BHUBANESWAR KALITA, SR. ADVOCATE AND MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION** IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

- | | | |
|-------------------------|---|--|
| 1. MR. S.N.SARMA | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION. |
| 2. MR. PUTUL CH. DEKA | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION. |
| 3. MR. H.R.A. CHOUDHURY | : | CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM. |
| 4. MR. N. DUTTA | : | ADVOCATE GENERAL, ARUNACHAL PRADESH |
| 5. MR. DILIP MAZUMDAR | : | ADDL. ADVOCATE GENERAL, ASSAM. |
| 6. MR. S.C. KEYAL | : | ASST. S.G.I |

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

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T. 0361-2541066, T. Fax : (0361) 2733766

GAUHATI HIGH COURT BAR ASSOCIATION

GAUHATI HIGH COURT

GUWAHATI - 781001, ASSAM

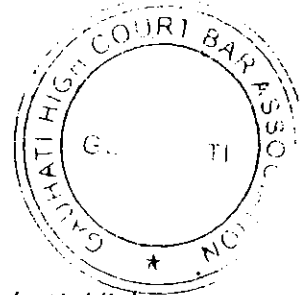
☐ e-mail : gheba1948@gmail.com ☐ web : www.gheba.com

Ref.No.GHCBA/4199/2020

Date: 02.01.2020

To,

The Hon'ble Mr. Justice Ajai Lamba
Chief Justice, Hon'ble Gauhati High Court,
Guwahati-781001.



Through the Registrar General, Hon'ble Gauhati High Court, Guwahati.

Respected Sir,

May I on behalf of the Gauhati High Court Bar Association, Guwahati request kindly to hold a Full Court Reference on 03.01.2020 (Friday) at 03:00 P.M. to condole the death of **Late BHUBANESWAR KALITA, Sr. Advocate** on 26th December, 2019 (Thursday). May I further request that as a mark of respect to the departed souls, further proceedings of the Court be suspended after the Full Court Reference.

Thanking you.

(Jiten Payeng)
Secretary General

Secretary General
Gauhati High Court Bar Association
Guwahati

Mr. A. NATH SAHMA
President
781007

Mr. H. SAHAIYA
Secretary
781007

Mr. D. DUTTA
Member
781006

Mr. Registrar General
781017

Mr. J. B.
Member
781001

Mr. (Member)
781001

Mr. A. B.
Member
781001

LATE BHUBANESWAR KALITA, Sr. Advocate

01. NAME : Late Bhubaneswar Kalita, Sr. Advocate
02. BAR COUNCIL : 93 of 1969
ENROLMENT No.
03. DATE OF JOINING : 16.12.1969
04. MEMBERSHIP No. : 178
GHCBA
05. DATE OF JOINING : April, 1971.
06. DATE OF BIRTH : 06.10.1945
07. NATIVE PLACE : Laopara, Nalbari.
08. DATE OF EXPIRED : 26.12.2019
09. EDUCATIONAL : *Metric passed- Laopara High School, Nalbari
QUALIFICATION : in the year 1962.
*Pre-University- Pragjyotish College, Guwahati.
*Graduation- Pragjyotish College in the year
1966.
*LL.B.- Gauhati University in the year 1970.
10. ACTIVITIES : 1. Worked in P.W.D. while he was studying
LL.B. from Gauhati University and left
service and joined the Gauhati High
Court Bar Association in 1971.
2. During the practice, he taught in BRM,
Law College and J.B. Law College,
Guwahati for some years.
11. FAMILY MEMBERS: Smt. Dipali Kalita (wife)
Ms. Tejasha Kalita, Ms. Hemangana Kalita &
Ms. Prarthana Kalita (daughters)
12. COMMUNICATION : Janapath Lane, G.S. Road, Ulubari, Guwahati-7
ADDRESS : Dist.- Kamrup(M), Assam.
Ph: 0361-252264, 2456805